

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

18/12/2018

O.A./260/596/2018
FOR STAY, ON MEMO

U K SAHOO
-V/S-
ARCHEOLOGICAL SURVEY OF INDIA

ITEM NO:9

FOR APPLICANTS(S) Adv. : Mr. B. Rout

FOR RESPONDENTS(S) Adv.: Mr. C.M. Singh

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsel for both sides.
	Ld. Counsel for the applicant submitted that the applicant has been transferred from Bhubaneswar to Lalitgiri vide order dated 12.12.2018(Annexure-A/1). He further submitted that the applicant has submitted representation dated 12.12.2018 (Annexure-A/3) before the Respondent No.3 for consideration of his transfer on account of his personal difficulties. He submitted that similarly situated persons are continuing in the old station and this ground has been mentioned in the representation. He submits that the grievance would be redressed if a direction is given to the Respondents to consider and dispose of the representation in a time bound manner.
	Ld. Counsel for the Respondents submitted that the applicant has been transferred on public interest.
	In view of the above submissions, the O.A. is disposed of at this stage with a direction to Respondent No.3/competent authority to consider the representation dated 12.12.2018 (Annexure-A/3) as per extant rules and dispose of the same by passing a speaking and reasoned order copy of which shall be communicated to the applicant within one months from the date of receipt of certified copy of this order.

It is however, made clear that no disciplinary action shall be initiated for violation of impugned order till a decision is taken on the representation dated 12.12.2018 (Annexure-A/3).

It is made clear that we have not expressed any opinion on the merit of this case while passing this order.

The O.A. is disposed of at the admission stage. No costs.

Copy of this order along with paper books be sent to Respondent No.3 within one week by speed post at the cost of the applicant for which Ld. Counsel for the applicant has agreed to deposit the postal requisites by 20.12.2018.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

kb